

**BEFORE THE NATIONAL GREEN TRIBUNAL**

**SOUTHERN ZONE, CHENNAI**

**Appeal No. 57 of 2017 (SZ)**

**Appellant(s)**

K. Kirubananthan,  
Proprietor,  
Nammakkal District.

**Vs. Respondent(s)**

The Tamil Nadu Pollution Control Board,  
Rep. by its Secretary,  
Guindy, Chennai and 2 others.

**Legal Practitioners for Appellant(s)**

M/s. V. Suthakar,  
K.S. Viswanathan,  
N. Anantha Kavitha,  
T. Hemalatha and M. Gopi.

**Legal practitioners for respondent(s)**

Mrs. Rita Chandrasekar for R1 & R2

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Note of the Registry	Orders of the Registrar
Order No.	Date: 13.09.2017  Appellant counsel not present. R1 to R3 counsel present.  On request, reply of R1 to R3 call on 04.10.2017 LC.  (Tmt. Meena Satheesh) Registrar